

1	2	3	4	5
<i>Union Territories</i>				
1	A & N Islands	46
2	Arunachal Pradesh	27	..	19
3	Chandigarh	1
4	Dadra & Nagar Haveli	433
5	Delhi	123	10	2
6	Goa, Daman & Diu	7	..	1
7	Mizoram	8	..	1
8	Pondicherry	10
Total		13,581	2202	767

Workers participation in management

661. SHRI A. NEELALOHITHA-DASAN NADAR:

SHRI SATYAGOPAL MISHRA:

Will the Minister of LABOUR be pleased to state:

(a) the action already taken by the Government of India to ensure workers' participation in the management of industries; and

(b) what further action Government of India propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMVIR): (a) and (b). A statement is attached.

Statement

Government have introduced workers' Participation in Management as an instrument to promote greater involvement of workers in the process of decision making in various forms.

The Industrial Dispute Act, 1947 provided for the first time for the participation of the elected representatives of workmen in bi-partite Works Committee in Industrial undertakings employing 100 or more workmen. In 1958 a Voluntary Scheme of Joint Management Council was introduced which envisaged the right to consultation and sharing of information in certain specified matters. In 1970 a Statutory Scheme was introduced to provide inter-alia for the appointment of workman Director on the Board of Directors of Nationalised Banks. Subsequently a Scheme of inducting worker representative as Director on the Board of Management on some selected Central Public Sector Undertakings was introduced in 1971. In October, 1975 a voluntary Scheme for Workers' Participation in industry was introduced at shop floor and plant level for units in the manufacturing and mining sector employing 500 workers or more. In January, 1977 a new Scheme for Workers' Participation in Management in commercial and service Organisations in public sector having large scale public dealings and employing at least 104 persons was adopted.

Since 1980, The Government has in a series of meetings with Central Trade Union and Employers' Organisations, and State Governments, impressed upon them the need to make workers' participation in the management of industries a success. The Labour Minister addressed the State Chief Ministers and Ministers in charge of Central employing Ministries requesting them to take effective steps for implementation of the voluntary Schemes on workers' participation. To create an awareness about the concept of participative management a national seminar was organised by the National Productivity Council at Delhi in December, 1981 and it has been decided to hold regional seminars at places where there is a concentration of industries.

Arising out of the recommendations of the 21-Member Committee on Workers' Participation in Management and Equity, Government is considering further action to strengthen the concept of workers' participation in management.

Foreign Tie-up for the supply of Equipment and Consultancy Services to the Paradeep and Vishakhapatnam Steel Plants

662. SHRIMATI GEETA MUKHERJEE:

SHRI K. T. KOSHALRAM:

SHRI ARJUN SETHI:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government have a proposal to go in for foreign tie-up for supply of equipment and constituency services to the Paradeep and Vishakhapatnam Steel Plants;

(b) if so, the details and reasons therefor; and

(c) what is the reasons for not giving this contract to Bangalore based units of Bharat Heavy Electricals Limited?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) and (b). No, Sir. The Dastur & Co., are the principal consultants for Vizag Steel Plant and MECON (India) are the consultants for Paradeep Steel Plant. Equipment for Vizag Plant will be procured from indigenous suppliers and from foreign countries including USSR. The construction of Paradeep Steel Plant is proposed to be entrusted to M/s. Davy McKee on turn-key basis.

(c) Offers from BHEL will be considered contracting for supply of electrical equipment.

American private capital entries in Labour oriented Industries

663. SHRIMATI GEETA MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that American private capital is seeking new entries into labour-oriented industries like textiles, footwear and certain categories of steel in India; and

(b) if so, what is the reaction of Government thereof?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) No specific proposals have been received by Government.

(b) Does not arise. However, Government's policy towards foreign equity participation is selective and proposals for such participation are considered having regard to various factors such as priority of the industry nature of technology involved, whether it will enable or promote exports and alternative terms available for securing the same or similar technology transfer.